

GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
LOK SABHA  
UNSTARRED QUESTION NO. : 1593  
(To be answered on the 9<sup>th</sup> March 2017)

STRENGTHENING AVIATION SECURITY

1593. SHRI V. ELUMALAI

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) whether the Government proposes to issue its own no fly list for safer air travels, if so, the details thereof;
- (b) whether in recent months, there have been several cases of unruly passengers threatening the safety of flight or co-passengers, if so, the details thereof;
- (c) whether the Government is working on strengthening aviation security in the country; and
- (d) if so, the details thereof and the measures taken by the Government in this regard?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(Shri Jayant Sinha)

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- (a) No, Madam. There is no such proposals in the Ministry
- (b) Airline wise details of the unruly passengers as reported by scheduled domestic airlines from July, 2016 till date are as follows:
- |             |      |
|-------------|------|
| Jet Airways | - 01 |
| Vistara     | - 06 |
| Go Air      | - 05 |
| Air Asia    | - 09 |
| SpiceJet    | - 20 |
| Indigo      | - 12 |
- (c) The security arrangements at airports in India are reviewed from time to time and upgraded as per requirement, by the Bureau of Civil Aviation Security (BCAS), the regulatory authority for civil aviation security in India, in consultation with the concerned agencies and stakeholders, including the Central Industrial Security Force (CISF) and airport operators, depending upon threat perceptions, corrective measures are taken.
- (d) Considering the sensitive nature of security scenario and threat perceptions, specific information regarding these aspects cannot be placed in the public domain.

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